

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. D.S. Deshmukh**  
**COURT 21 ADD SESSIONS JUDGE**  
**Criminal Cause List Dated 08-07-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	M A IN ABA	100121/2020	Ramesh Lakhulal Chaurasia And Anr. Vs State V P Road Police Station	Shaikhlal Shaikh
2	CRI M A	100759/2020	Senior Intelligence Officer, DRI Mumbai Zonal Unit, Mumbai - Applicant. Vs Smt. Hetal Vijay Avasti - Respondent.	R.K. Pathak.
3	ABA	100552/2020	Allwyn Placidus Mascarenhas Vs State L T Marg Police Station	Santosh Pawar
4	CRI BAIL APPLN	101456/2020	Vishnu Vijayan - Applicant. Vs State - DCB CID, unit-9, Mumbai.	Ajay Udubey.
5	CRI BAIL APPLN	101523/2020	Mr. Pragnesh Jayantibhai Dawda - Applicant. Vs State - DCB CID Unit XI - Respondent.	V. N. Naik and Co.
6	CRI BAIL APPLN	101560/2020	Rajesh Bataviya - Applicant. Vs State - D.B.Marg Police Station - Respondent.	Vikramsingh Parmar.
<b><u>ORDER</u></b>				
7	ABA	101875/2019	Harish Manoharlal Bhatia Vs State Wadala Police Station	DS Law Bureau
8	ABA	101909/2019	Jugalkishor Madanlal Bhatia Vs State of Wadala Police Station	Sharad G. Korgaonkar
9	CRI BAIL APPLN	100677/2020	Naushad Khoju Shaikh @ Kalya Naushad ---- Applicant Vs The State - DCB CID Unit XI -- Respondent	T. r. Patel
10	BAIL APPLN MCOC	100811/2020	Indira Vitthal Pujari Vs DCB CID Unit VII	

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11	ABA	100683/2020	Directorate Revenue of Intelligencei (DRI), Mumbai-Unit Vs Dilawar Saleh Mohammed Satti	Mintoo R. Gond
12	ABA	100684/2020	Directorate Revenue of Intelligencei (DRI), Mumbai - Unit) Vs Akram Salim Stampwala	Mintoo R. Gond
13	CRI BAIL APPLN	101488/2020	Mr. Ashish K. Umate and Others - Applicant. Vs State - Paidhuni Police Station - Respondent.	Mr. Umesh Tiwari.
14	CRI BAIL APPLN	101500/2020	Tejas A. Desai - Applicant. Vs Intelligence Officer D.R.I. Mumbai - Respondent.	Ravi Hirani.
15	CRI BAIL APPLN	101504/2020	Hiralal Hemaram Choudhary and ors ----Applicant Vs The State of Maharashtra- L. T. Marg Police Station --- Respondent	Sangeeta D. Rawale
<b><u>REPLY/SAY</u></b>				
16	CRI BAIL APPLN	100876/2020	Gayatriprasad Omprakash Shukla --- Appnt. Vs The State f Maharashtra - DCB CID Unit- II -- Respondent	Govind J. Prajapati and Durgesh Tiwari
17	ABA	100569/2020	Vikas Sohanlal Godara Vs Customs Marine And Preventive	Ravi Hirani
18	CRI M A	100963/2020	Ramkumar Karuppusamy in MA No.2468/2019- Applicant Vs The State of Maharashtra - Malbar Hill Police Station - Respondent	Husen Shaikh.
19	ABA	100708/2020	Jitendra Solanki Vs The State of Maharashtra	Ninad Muzumdar PP

**APPEARANCE**

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20	CRI BAIL APPLN	100915/2020	Mr. Nizar Ahmed Kunjtur - Applicant. Vs State of Maharashtra - DCB CID, Unit XI - Respondent.	V.N.Naik and Co.
21	BAIL APPLN MCOC	100941/2020	STATE GOVERNMENT DCB CID Unit -11 Vs Tariq Abdul Karim Merchant @ Parveen	SPP  Tonge
22	CRI BAIL APPLN	101564/2020	Rajnish Prabhajar Karanjvkar --- Applicant Vs The State of Maharashtra - Sr. Insoector - Dadar Railway Police Station --- Respondent	
23	CRI BAIL APPLN	101565/2020	Rajnish Prabhajar Karanjvkar --- Applicant Vs The State of Maharashtra - Sr. Insoector - Dadar Railway Police Station --- Respondent	Jigar Agarwal
24	CRI BAIL APPLN	101566/2020	Rajnish Prabhajar Karanjvkar --- Applicant Vs The State of Maharashtra - Sr. Insoector - Dadar Railway Police Station --- Respondent	Jigar Agarwal
25	CRI BAIL APPLN	101567/2020	Rajnish Prabhajar Karanjvkar --- Applicant Vs The State of Maharashtra - Sr. Insoector - Dadar Railway Police Station --- Respondent	Jigar Agarwal
26	CRI BAIL APPLN	101568/2020	Rajnish Prabhajar Karanjvkar --- Applicant Vs The State of Maharashtra - Sr. Insoector - Dadar Railway Police Station --- Respondent	jigar Agarwal
27	CRI BAIL APPLN	101569/2020	Rajnish Prabhajar Karanjvkar --- Applicant Vs The State of Maharashtra - Sr. Insoector - Dadar Railway Police Station --- Respondent	Jigar Agarwal

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28	CRI M A	100973/2020	Mrs. Con Ling in MA 560/20 in BA 300/20 ---- Applicant Vs The Intelligence Officer Customs (A.I.U.) and State --- Respondent	Mamta S. Karad
29	CRI BAIL APPLN	101577/2020	Ganamuthu Anthony Swamy S/o Utrimery Anthony Swamy and other 3 --- Applicants Vs The State of Maharashtra - Sewree Police Station --- Respondent	Tajasvee R. Lad
<b><u>STEPS</u></b>				
30	REMAND APPLN MCOC	100139/2020	The State- DCB CID Vs Ejaz Yusaf Lakdawala and another	
<b><u>REPORT</u></b>				
31	ABA	100547/2020	Mohammed Parvej Alam Vs State Wadala Police Station	A H Pavaskar
<b><u>DORMANT FILE</u></b>				
32	SESSIONS CASE	100434/2008	State of Maharashtra Vs Hanif Ahmed Shaikh Ors.	APP Mustafa-5

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